of the track within railway land. Elephant Corridors have been identified by the forest department, where, speed restrictions have been imposed and signage boards provided, to pre-warn the train drivers. As per advice of Forest Department, Railway is also attempting to find a more lasting solution in the matter through proposal for deposit works consisting of measures such as ramps and underpasses etc. Railway is also holding regular meetings with the Forest Department of State Government of West Bengal to take remedial measures for controlling elephant casualties.

Damage due to landslide

†2010. SHRI SAMAN PATHAK: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways are aware that there has been extensive damage in Tindharia due to landslide on 29 August, 2011, including damage to railway colony therein;
 - (b) if so, the details thereof;
 - (c) whether Tindharia Railway factory is also unsafe because of such landslides; and
- (d) if so, the steps taken by Railways for the safety of said railway factory and railway colony?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) and (b) Railways are not aware of any landslide in Tindharia on 29 August, 2011. However, in the region, there has been an earthquake on 18th September, 2011 and landslide on 29th September, 2011. These incidents caused damage to the Railway tracks and road between Rangtong and Tindharia, to the floor/walls of Tindharia Railway factory, and damage to quarters, community hall etc. in Tindharia Railway colony.

(c) and (d) There has been some damage in Tindharia Railway factory. However, the extent of damage is not such as to render it unsafe. Urgently required repairs to the factory and colony have been carried out.

Engaging retired personnel

2011. DR. PRABHAKAR KORE: Will the Minister of RAILWAYS be pleased to state:

†Original notice of the question was received in Hindi.

- (a) whether it is a fact that Railways have been inducting retired employees to fill up vacancies of critical safety-related posts, including train drivers, thereby compromising with the safety and security of passengers;
- (b) if so, the details of the process of engaging retired personnel and the number of retired personnel that have been engaged during the last five years;
- (c) whether Railways propose to curtail or discontinue the process of engaging retired personnel; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a), (c) and (d) The scheme of re-engaging retired personnel was introduced as a stop-gap arrangement in exigency of work. While engaging such staff, it is ensured that they are found suitable for the post and are medically fit in the appropriate category. It is further ensured that their safety record is taken into account and all operational requirements are adequately addressed. Retired Loco Pilots and Guards, when engaged are specifically utilized in non-running duties. Such arrangements are terminated once selected candidates are available.

(b) The information is being collected and will be laid on the Table of the House.

Extension of jurisdiction of East Coast Railway

2012. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state whether Railways are considering extension of the jurisdiction of East Coast Railway to include Bansapani - Padapahar, Rupsa - Bangirposi and Bhadrak-Laxmannath Road sections and set up a new Railway Division with headquarters at Jajpur- Keonjhar Road?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): No, Sir.

Establishing a wagon factory

2013. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state by when Railways are going to establish a wagon factory at the identified patch of land in village Sitalapalli of Ganjam District?